NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/128/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S) : M/s C.R.I. Pumps Private Limited & 8 others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. H. Karthik Sashadri

Counted for Respondents

ORDER

Shri Cibi Vishnu, counsel for petitioner present. Shri R Pradeep, counsel for respondents present. Both the counsel sought time for submitting final arguments. Time extended at their request. Put up on 16.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)